

A THREE-DAY WORKSHOP
IN PRACTICING
MEDIATION



CO-OPERATIVE
SCHOOL OF LAW



A THREE-DAY WORKSHOP ON PRACTICING MEDIATION

Objectives

- To teach the principles and the process of mediation
- To equip the participants with micro-skills and mediation techniques
- To familiarize them with the global practices in mediation
- To create awareness in the processes of certification and accreditation in mediation
- To make them informed regarding the career prospects of mediation

Methods

- Lectures /interactions
- Role plays
- Drafting Exercises
- Interaction with experts
- Career talks/panel
- Evaluation/Feedback

Outcomes

- Participants will get familiarized with the principles and global practices involved in mediation and the various stages of mediation
- Participants will get to know the nuances of mediation process by doing role play
- Participants will get the experience of drafting MC/Med-Arb Clause/ MSA
- One -on -one review will help to improve the micro skills of the participants.
- Participants will be well informed to choose a career in mediation

DAY 1

9.00 AM -9.45 AM	: Inauguration
9.45 AM - 10.45 AM	Introduction- Conflict- Dispute- Dispute Resolution- Litigation- ADR- Mediation
10.45 AM- 11.00 AM	: Snack Break
11.00AM- 1.15 PM	: Legal Framework -Mediation Act 2023- International Perspectives and Practices- Singapore Convention
1.15 PM - 2.00 PM	: Lunch Break
2.00 PM- 3.00 PM	: Choose the Right Process- Mediatibility- Not Fit for Mediation Cases (Mediation-Court-Annexed- Institutional- Online
3.00 PM- 4.00PM	: Get to Know the Principles and Processes- Party Autonomy-Confidentiality-Impartial-Independent- Neutral
4.00PM -4.15 PM	: Snacks Break
4.15 PM- 6.30 PM	: Stages of Mediation (Preparation-Closing) MC & MSA, Med-Arb Clauses. Practicing Mediation- Drafting-Mediation clause/contract- Med- Arb Clause, Med -Arb-Med Clause
7.30 PM – 9.30 PM	: Ice Breaker Session / Dinner

DAY 2

10.00AM -11.30 AM : Online Mediation- Tools and Techniques

11.30 AM – 11.45 AM : Snack Break

11.45 AM – 12.45 PM : Case discussion/MC/Med-Arb Clause/MSA
Drafting

12.45 PM- 1.30 PM : Demo Mediation

1.30 PM -2.30 PM : Lunch Break

2.00 PM – 4.30 PM : Role Play

4.30 PM – 5.00 PM : Snack Break

5.00 PM – 6.30 PM : Drafting Exercise (Library)

8.00 PM- 10 PM : Campfire/ Dinner

DAY 3

9.30 AM – 10.30 AM : Review - Role Play / Drafting

10.30 AM- 11.30 AM : Expert Talk/ Interaction- Training Centres/Mediation
Service Providers/Certification and Accreditation)

11.30AM- 11.45 AM : Snack Break

11.45 AM – 1.15 PM : Panel discussion – Becoming a Mediator-
Global prospects

1.15 PM – 2.00 PM : Lunch Break

2.00 PM- 3.00 PM : Valedictory Session

3.30 PM : Leaving for Trekking

7.30 PM : Dropping all at Bus Station

